

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.1582
TO BE ANSWERED ON 28th JULY,2023**

TRAUMA CARE FACILITIES

1582: SHRI RAM KRIPAL YADAV:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has sanctioned 196 Trauma Care Facilities (TCF) during 11th and 12th Five year plans under the National Programme for Prevention & Management of Trauma & Burn Injuries (NPPMT & BI) in Government hospitals/Medical Colleges across the country;
- (b) if so, the details thereof including the TCFs set up near national highways, State/UT-wise particularly in Patliputra district of Bihar; and
- (c) the number of sanctioned TCFs and funds allocated for the same based on the proposals received from the States as per the Scheme norms, State/UT-wise?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (c) During 11th Five Year Plan (2007-2012) and 12th Five Year Plan (2012-2017) under “National Programme for Prevention and Management of Trauma and Burn Injuries” 196 Trauma Care Facilities (TCFs) were sanctioned in Government hospitals/Medical Colleges across the country. Approvals were granted on the basis of the proposals received from the States as per the norms of the scheme. Details of funds allocated to Trauma Care Facilities State /UTs –wise is at <https://main.mohfw.gov.in/sites/default/files/List%20of%20Trauma%20Care.pdf>
